

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

19

M.A.86/96 and O.A.891/92

New Delhi this the 11th day of January 1996.

Hon'ble Shri S.R. Adige, Member (A)
Hon'ble Dr A. Vedavalli, Member (J)

Dr P Guha, Senior Pathologist,
Dr Ram Manohar Lohia Hospital,
New Delhi.
R/o 156/3 Basant Lane,
New Delhi.Applicant

(By Advocate : None)

VERSUS

UNION OF INDIA, THROUGH

1. The Secretary,
Ministry of Health & Family Welfare,
Nirman Bhavan, New Delhi
2. The Chairman,
U.P.S.C.
Dholpur House, Shahjahan Road,
New Delhi.
3. Shri M.S. Dayal,
Additional Secretary,
Ministry of Health & Family Welfare,
Nirman Bhavan, New Delhi. ... Respondents

(Mrs Raj Kumari Chopra : Counsel for Respondents)

ORDER (ORAL)
(By Hon'ble Shri S.R. Adige, Member (A))

We note that the applicant's name is Dr. P.
Guha and not Dr P. Gupta, as shown in the cause list.

Our attention has been drawn to M.A.86/96 in
states that he
which the applicant *does not wish to pursue the case*
and, the O.A. ^{OA} and No.891/92 may accordingly be treated as
withdrawn.

The O.A. No.891/92 is dismissed as withdrawn. *No cash.*

A. Vedavalli

(Dr A. Vedavalli)
Member (J)

S.R. Adige
(S.R. Adige)
Member (A)